## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
8	TP 282/2016	Hearing	220	Salesforce.Com India Pvt. Ltd., & 3 Others.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Petitioner

Preventaman & co.

Counsel for petitioner present. M/s. Khaitan & Co. have filed a memo undertaking to file vakalat for petitioner/applicant.

Time granted till 11.08.2017.

MEMBER (J)

MEMBER (T)